IN THE MATTER OF LIQUIDATION PROCESS OF HYFLUX ENGINEERING (INDIA) PRIVATE LIMITED (CIN: U41000TN2005PTC058429)

(Liquidation Commencement as on 30th May 2025) Order received on 03.06.2025

Filing under clause (d) of sub-regulation (5) of regulation 31 the 1BBI (Liquidation Process) Regulations, 2021

List of Stakeholders as on 04.07.2025

SI NO	Category of creditor	Summai	ry of claims received	Summa	ry of claims admitted	Amount of contingent	Amount of claims	claims under	Details in Annexure	Remarks, if any
110		No. of claims	Amount		Amount of claims admitted	claims	rejecteu	verification	Amexure	
1	Secured financial creditors	-	-		-	-	-	-	Annexure 1	
2	Unsecured financial creditors	-	-	-	-	-	-	-	Annexure 2	
3	Operational creditors(Workmen)	-		-	-	-	-	-	Annexure 3	
4	Operational creditors(Employees)	-		-	-	-	-	-	Annexure 4	
5	Operational creditors (Government Dues)	1	1,75,530	1	1,75,530	-	-	-	Annexure 5	
	Operational creditors (other than Workmen, Employees and Government Dues)	2	28,54,39,321	2	28,54,39,321	-	-	-	Annexure 6	
	Other Stakeholders, if any(other than financial creditors and operational creditors)	-	-	-	-	-	-	-	Annexure 7	
	TOTAL	3	28,56,14,851	3	28,56,14,851	-	-	-		

IN THE MATTER OF LIQUIDATION PROCESS OF HYFLUX ENGINEERING (INDIA) PRIVATE LIMITED (CIN: U41000TN2005PTC058429)

List of Secured financial creditors

															Amount in its.
		Details of C	laim Received			Details of Cl	aim Admitted								Remarks, if
SI NO			Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Intrest	Whether Security interest relinquished? (Yes/No)	Details of Security Interest	Amount Covered by gurantee	% of share in total amount of claims admitted	Amount of Contigent Claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verification	any (Distribution Under Section of IBC, 2016)
					NIL										
	Total					L	l	0		1	1	1	0	0	

IN THE MATTER OF LIQUIDATION PROCESS OF HYFLUX ENGINEERING (INDIA) PRIVATE LIMITED (CIN: U41000TN2005PTC058429)

List of Unsecured financial creditors

_													Amount in Rs.
			Details of	Claim Received		Details of Claim A	Admitted						Remarks, if any
	SI NO	Name of the Creditor	Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by gurantee	% of share in total amount of claims admitted	Claim	mutual dues that		Amount of	(Distribution Under Section of IBC, 2016)
		-	-	-		-	ı	-	ı	-	-	-	-
		-	-	-	-	-	ı	-	-	-	-	-	-
Γ		Total		-	-		-		-	-	-	-	-

Annexure-3	

IN THE MATTER OF LIQUIDATION PROCESS OF HYFLUX ENGINEERING (INDIA) PRIVATE LIMITED (CIN: U41000TN2005PTC058429)

List of Operational Creditors (Workmen)

				of Claim eived		Details of Claim	Admitted						illioulit III Ks.
SI NO	Name of authorised representative if any	Name of Workman	Date of Receipt	Amount claimed	Total Amount of Claim admitted	Amount of claim for the period of twenty-four months proceeding the liquidation commencement date	Nature of Claim	% of share in total amount of claims admitted	Amount of Contigent Claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verificati on	Remarks, if any
				NIL									
	Total			0	0			0	0	0	0	0	

Annexure-4 IN THE MATTER OF LIQUIDATION PROCESS OF HYFLUX ENGINEERING (INDIA) PRIVATE LIMITED (CIN: U41000TN2005PTC058429) List of Operational Creditors (Employees) Amount in Rs.

			Details of Cl	aim Received		Details of Claim	Admitted						Amount in Rs.
	Name of authorised representat ive if any	Name of Employee	Date of Receipt	Amount claimed	Total Amount of Claim admitted	Amount of claim for the period of twelve months proceeding the liquidation commencement date	Nature of Claim	% of share in total amount of claims admitted	Amount of Contigent Claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verification	Remarks, if any (Distribution Under Section of IBC, 2016)
						NIL							
						MIL							

IN THE MATTER OF LIQUIDATION PROCESS OF HYFLUX ENGINEERING (INDIA) PRIVATE LIMITED (CIN: U41000TN2005PTC058429)

List of Operational Creditors (Government Dues)

			Details of	Claim Received		Details of Claim A	dmitted						
SI NO	Department	Government	Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)	Amount of Contigent Claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected		Remarks, if any (Distribution Under Section of IBC, 2016)
1	Income Tax Department	Income Tax	02-07-2025	1,75,530	1,75,530	Income Tax dues	-	NA	-	-	-		53(1)(f)
	Total			1,75,530	1,75,530		-	-	-	-	-	-	-

IN THE MATTER OF LIQUIDATION PROCESS OF HYFLUX ENGINEERING (INDIA) PRIVATE LIMITED (CIN: U41000TN2005PTC058429)

List of Operational Creditors (Other than Workmen, Employess and Government Dues)

SI					Details of Claim Adı	nittea							
NO	Name of the Creditor	Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)	Whether related party?	Amount of Contigent Claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verificati on	Remarks, if any (Distribution Under Section of IBC, 2016)
	8()	15-05-2024	20,51,65,016	20,51,65,016	Supply of goods	-	-	Yes	-	-	-	-	53(1)(f).
Limite	ted (In liquidation as per singapore laws)												Claim admitted based opening
													balance outstanding in books of accounts & Customs documents
													submitted.
2 Hyflu	ux Ltd (In liquidation as per singapore laws)	15-05-2024	8,02,74,304	8,02,74,304	Supply of goods	-	-	Yes	-	-	-	-	
		•								•			

Note: The Claimants have not submitted claims under lquidation process. Hence, claims submitted during CIRP is considered.

						Annexure-7							
					THE MATTER (LUX ENGINEER (CIN: U41) PRIVATE I						
			List of	Other Stakeholde	ers, If any (Other	than Financi	al Creditors	and Operational	Creditors)				Amount in Rs.
SI NO	Name of Stakehoder	Category of stakeholders (Preference shareholders)	Details of Cla		Amount of Claim admitted	Nature of Claim	Amount covered by	Whether lien/attachment	Amount of Contigent Claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verificati on	Remarks, if any (Distribution Under Section of IBC, 2016)